# LOK SABHA UNSTARRED QUESTION NO.3512 TO BE ANSWERED ON 8<sup>th</sup> August, 2016

### REVENUE EARNED BY PRIVATE COMPANIES

## 3512. SHRI HARISHCHANDRA CHAVAN:

पेट्रो लयम और प्राकृतिक गैस मंत्री

## Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) total funds spent by the Government on various OMCs including private companies on the exploration of gas during the last three years and the current year;
- (b) the revenue earned by the private companies by selling gas produced therefrom during the said period company-wise;
- (c) whether the responsibility of selling the gas so explored has been handed over/given to the private companies; and
- (d) if so, the details thereof and the reasons therefor along with the reaction of the Government thereto?

### **ANSWER**

## पेट्रो लयम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री धर्मेन्द्र प्रधान) (स्वतन्त्र प्रभार) MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a): Government does not provide any fund/grant for Exploration and Production (E&P) activities. E&P activities are carried out by companies/contractors at their own cost.
- (b): Revenue earned by the Private & JV companies by selling of gas produced by them is as under:(Figures in US Million \$)

Companies	FY 2012-13	FY 2013-14	FY 2014-15	Total
RIL	977.82	574.71	566.27	2,118.79
Cairn	14.37	36.16	39.99	90.52
Videocon	15.97	13.31	7.47	36.76
Ravva oil	7.99	6.66	3.74	18.38
BP	389.23	206.76	207.99	803.98
BG	199.36	161.18	150.29	510.82
Niko	134.26	71.46	71.56	277.28
НОЕС	14.14	6.08	3.90	24.11
Total	1,753.13	1,076.32	1,051.21	3,880.65

Accounts for 2015-16 and current year have not been compiled.

(c) and (d): Under the Production Sharing Contract the contractor is required to sell the gas in the domestic market as per Guideline for Allocation/Supply of Domestic Natural Gas, issued by the Government from time to time.

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